NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---|---------|--|
| CP No.95/ BB/2017 | - | For compli- ance of office objections raised by registry | 252(3) | Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC. |

| SL. | NAME (IN CAPITAL) | | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |
| | | | |

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PCS for petitioner is present. She reported that she has complied the objections raised by the Registry. Perused the office note of the Registry. In this matter, notice is to be ordered to the ROC, Karnataka at Bangalore. Issue notice to the ROC, Karnataka at Bangalore. Hearing date is fixed on 01.11.2017.

PCS to collect the notice prepared by the Registry and serve on the ROC and file proof of service.

List it on 01.11.2017.

MEMBER (J)